NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 432 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: M/s. Miditech Pvt. Ltd. Vs. Canara Bank & Jupiter Capital Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 10 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Ms. Juhi Bhambhani, for Corporate Debtor

For the Respondent:

Mr. Pardeep Kumar from Canara Bank

ORDER

Mr. Pradeep Kumar Dogra appears on behalf of Canara Bank and requests for adjournment as his counsel is in personal difficulty.

To come up on 8th December, 2017.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra)

Member (J)